

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 138
217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.... Applicant/petitioner

Vs.

M/s. Celebration City Projects Pvt. Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 10.07.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner: Mr. Gursat Singh & Mr. Prabhakar Thakur, Advs

ORDER

For order see, C.P. No. (IB)-740(PB)/2018.